

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF C AND M FARMING LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	C AND M FARMING LIMITED
2.	Date of incorporation of corporate debtor	11 th June, 1980
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110MH1980PLC022710
5.	Address of the registered office and principal office (if any) of corporate debtor	Hendry Gomes blog, Room No. 20, Jogeshwari (West), Mumbai, Maharashtra-400102
6.	Insolvency commencement date in respect of corporate debtor	21 st March, 2024
7.	Estimated date of closure of insolvency resolution process	16 th September, 2024; being 180 th day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Kamal Rajkumar Sharma Reg. No.: IBBI/IPA-001/IP-P-01850/2019-2020/12870
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 40, 1 st floor, 9/15, Morarji Velji Building, Dr. M B Velkar Street, Marine Lines (E), Mumbai, Maharashtra, 400002 Registered Email-id: Kamal.sharma@ajallp.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Orion Resolution and Turnaround Private Limited: 811, Meadows Sahar Plaza Sub Plot A Bldg No, 6 AK Road Next to Kohinoor Continental Mumbai -400069 Correspondence Email-id cirp.candmfarmingltd@gmail.com
11.	Last date for submission of claims	4 th April, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link for downloading the form: https://ibbi.gov.in/en/home/downloads -

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **C AND M FARMING LIMITED** vide order No. C.P. (IB) 1031/MB/2021 dated 21st March, 2024

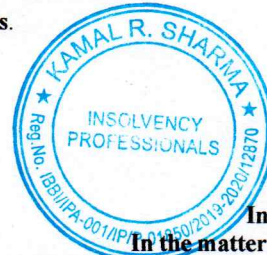
The creditors of **C AND M FARMING LIMITED**, are hereby called upon to submit their claims with proof on or before 04th April, 2024, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 22, 2024
Place: Mumbai



Kamal Rajkumar Sharma
Kamal Rajkumar Sharma
Interim Resolution Professional
In the matter of C and M Farming Limited

Registration Number: IBBI/IPA-001/IP-P-01850/2019-2020/12870
Registered Address: Office No. 40, 1st floor, 9/15, Morarji Velji Building, Dr. M B Velkar Street, Marine Lines (E), Mumbai,
Registered Email - Kamal.sharma@ajallp.in
Process specific Email- cirp.candmfarmingltd@gmail.com
AFA Validity Date- 07th May, 2024